GOVERNMENT OF INDIA MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES DEPARTMENT OF PUBLIC ENTERPRISES

LOK SABHA UNSTARRED QUESTION No.2680 TO BE ANSWERED ON 15.12.2015

Loss Making PSUs

2680. SHRI RAOSAHEB DANVE PATIL:

Will the Minister of HEAVY INDUSTRIES & PUBLIC ENTERPRISES be pleased to state:

- (a) the details of sick/loss incurring centre/State administered Public Sector Undertakings identified by the Government during the last three years and the current year;
- (b) whether the Government has taken any steps to turn the said sick enterprises into profitable ones;
- (c) if so, the details thereof;
- (d) if not, the reasons therefor; and
- (e) the steps taken for the rehabilitation of the employees affected due to the closure of such enterprises declared sick?

ANSWER

THE MINISTER OF STATE FOR HEAVY INDUSTRIES & PUBLIC ENTERPRISES (SHRI G.M.SIDDESHWARA)

- (a): As per information available in the Public Enterprises Survey 2011-12, 2012-13 and 2013-14, there are 53 Central Public Sector Enterprises (CPSEs), which have incurred losses continuously for 3 years from 2011-12 to 2013-14. The details are given in Annex.
- (b) to (d): It is the responsibility of the concerned administrative Ministry/ Department for revival/ restructuring/ privatization of sick/loss making CPSEs and to take steps for making these CPSEs into profitable ones. Role of the Department of Public Enterprises is to issue policy guidelines. Towards this, Department of Public Enterprises has issued on 29.10.2015 guidelines for "Streamlining the mechanism for revival and restructuring

of sick/ incipient sick and weak Central Public Sector Enterprises: General principles and mechanism of restructuring" to be followed by the administrative Ministries /Departments for revival/restructuring or closure of CPSEs under their administrative control in a time bound manner.

(e): The Counselling, Retraining & Redeployment (CRR) Scheme provides opportunities of self/wage employment to the employees or their dependents separated under Voluntary Retirement Scheme (VRS)/ Voluntary Separation Scheme (VSS) or retrenched due to closure/restructuring of the CPSEs. The Scheme aims at providing short duration skill development/entrepreneurship development training programmes to equip the beneficiaries for self/wage employment.

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Annex referred to in part (a) in reply to Lok Sabha Unstarred Question No.2680 for reply on 15.12.2015

List of CPSEs incurred loss continuously for three years from 2011-12 to 2013-14

S.	CPSE Name	Loss			
No.		(Rs. in lakh)			
		2011-12	2012-13	2013-14	
1	BENGAL CHEMICALS & PHARMACEUTICALS LTD.	-1592	-1794	-2906	
2	BRAHMAPUTRA VALLEY FERTILIZER CORPN. LTD.	-12881	-3264	-15829	
3	HINDUSTAN ANTIBIOTICS LTD.	-7227	-6937	-8423	
4	HINDUSTAN FERTILIZER CORPN. LTD.	-38089	-38053	-38050	
5	HINDUSTAN ORGANIC CHEMICALS LTD.	-7807	-13799	-17685	
6	IDPL (TAMILNADU) LTD.	-36	-341	-341	
7	INDIAN DRUGS & PHARMACEUTICALS LTD.	-48988	-23958	-17443	
8	AIR INDIA CHARTERS LTD.	-60250	-35116	-9809	
9	AIR INDIA LTD.	-755974	-549016	-538882	
10	AIRLINE ALLIED SERVICES LTD.	-11474	-13339	-22122	
11	HOTEL CORPN. OF INDIA LTD.	-2129	-3562	-4087	
12	STCL LTD.	-28466	-29612	-35252	
13	BHARAT SANCHAR NIGAM LTD.	-885070	-788444	-701976	
14	ITI LTD.	-36980	-18206	-34426	
15	MILLENNIUM TELECOM LTD.	-20	-20	-17	
16	FOOD CORPN. OF INDIA	-6463	-435	-927	
17	HINDUSTAN VEGETABLE OILS CORPN. LTD.	-2378	-1146	-2510	
18	HINDUSTAN SHIPYARD LTD.	-8598	-5517	-4621	
19	NORTH EASTERN HANDICRAFTS & HANDLOOM DEV.CORPN. LTD.	-151	-150	-232	
20	ANDAMAN & NICOBAR ISL. FOREST & PLANT.DEV.CORP.LTD	-3196	-3571	-4020	
21	BHARAT PUMPS & COMPRESSORS LTD.	-91	-2791	-524	
22	BHEL ELECTRICAL MACHINES LTD.	-38	-55	-106	
23	HINDUSTAN CABLES LTD.	-64827	-88505	-88505	
24	HINDUSTAN PAPER CORPORATION LTD.	-9520	-15187	-11850	
25	HINDUSTAN PHOTO FILMS MANUFACTURING CO. LTD.	-135232	-156059	-156059	
26	HMT BEARINGS LTD.	-1012	-207	-1598	
27	HMT CHINAR WATCHES LTD.	-4404	-5116	-5116	
28	HMT MACHINE TOOLS LTD.	-4614	-4365	-5266	

29	HMT WATCHES LTD.	-22404	-24248	-24248
30	INSTRUMENTATION LTD.	-6769	-5409	-6861
31	NAGALAND PULP & PAPER COMPANY LTD.	-1190	-1458	-1473
32	RICHARDSON & CRUDDAS(1972) LTD.	-1626	-2949	-383
33	TRIVENI STRUCTURALS LTD.	-5233	-7587	-7587
34	TUNGABHADRA STEEL PRODUCTS LTD.	-2875	-3115	-3191
35	TYRE CORPORATION OF INDIA LTD.	-2086	-1636	-1636
36	BHARAT PETRO RESOURCES LTD.	-8894	-38264	-16617
37	BIECCO LAWRIE LTD.	-2013	-1195	-1439
38	HPCL BIOFUELS LTD.	-4360	-14722	-11588
39	PRIZE PETROLEUM COMPANY LTD.	-393	-126	-2281

40	BHARAT WAGON & ENGG. CO. LTD.	-867	-759	-667
41	BURN STANDARD COMPANY LTD.	-7610	-1966	-828
42	FRESH & HEALTHY ENTERPRISES LTD.	-1222	-948	-3916
43	NATIONAL RESEARCH DEVELOPMENT	-58	-172	-108
	CORPN.			
44	SHIPPING CORPORATION OF INDIA LTD.	-42821	-11431	-27466
45	HINDUSTAN STEELWORKS COSTN. LTD.	-2808	-1981	-1867
46	J & K MINERAL DEVELOPMENT CORPN. LTD.	-64	-96	-74
47	THE BISRA STONE LIME COMPANY LTD.	-686	-1814	-1876
48	BIRDS JUTE & EXPORTS LTD.	-1109	-865	-865
49	BRITISH INDIA CORPORATION LTD.	-6030	-8278	-8278
50	NATIONAL JUTE MANUFACTURES	-3821	-1600	-655
	CORPORATION LTD.			
51	PONDICHERRY ASHOK HOTEL CORPN. LTD.	-38	-30	-33
52	RANCHI ASHOK BIHAR HOTEL CORPN. LTD.	-58	-95	-82
53	UTKAL ASHOK HOTEL CORPN. LTD.	-60	-61	-59